

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4838
ANSWERED ON:23.05.2006
EXPORT OF HAZARDOUS CHAVANPRASH
Masood Shri Rasheed

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Singapore has returned Chavanprash of three famous companies by declaring them hazardous;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Government proposes to amend the export related rules of herbal products; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a & b) The Department has no information on this matter.

(c & d) Government has advised Ayurveda, Unani and Siddha medicine manufacturers to give a self-certification regarding the presence of heavy metals, within the permissible limits, in their export products.